

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 16**

**CA 238/2024 (NEW CA) CA 396/2021 CA 355/2023 IA 73/2024 IA 66/2024 IA  
76/2024 IA 85/2024 CA 116/2024 CA 141/2024 CA 142/2024 CA 188/2024 CA  
210/2024 IN CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE  
LEASING AND FINANCIAL SERVICES LTD. &  
ORS.**

Section 241- 242 of the Companies Act, 2013 and Rule 11 of NCLT

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**ORDER**

Adv. M.S. Bharadwaj for the Applicant in CA 369 of 2021 present. Adv. Tanushree S. for the Respondent No.20 in IA 396 of 2021 present. Counsel Robin Jaisinghani i/b Dastur Kalambi & Associates in CA 142 & 141 of 2024 present. Adv. Chirag Bhavsar i/b Vis Legis Law Practice for the Applicant in CA No.238 of 2024 & CA 210 of 2024 present. Sr. Adv. Janak Dwarkadas, Adv. Rohini Jaiswal in CA 116 of 2024 and Respondent No.27 in CA 396/2024 present. Adv. M.S. Bharadwaj for the Respondent SFIO in all CA's. Adv. Nikhat Chaudhary i/b India Law Alliance in CA 396/2021 for the Respondent No.18 present. Adv. Rohan Rajadhyaksha, Adv. T. Abraham, Adv. Akshay Puri, Adv. Shivam Singhanian & Pundrikakshu Mitraka for the Respondent No.26 and Appellant in IA 66/2024 present. Adv. Kavishe Shah Respondent No.13 in CA 396 of 2021 present.

The Union of India is also directed to file their Reply in other Applications wherein they have not file so far. List this matter on Board on **23.08.2024 at 2:30 P.M.**

**CA 238/2024**

The Respondent Union of India is directed to file the Reply within four (4) weeks.

The Union of India has filed their Application for amendment and both the matters are under scrutiny before the Registry.

Ld. Counsels by mutual consents seeks another date. List this matter on Board on **23.08.2024 at 2:30 P.M.**

**-sd-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

**-sd-**

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**